## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



TENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

| NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM |   |                 |
|---|---|-----------------|
| PDESENT, SHRICH N   | MOHD SHARIEF TARIQ, MEMB<br>IJAYARAGHAVAN, MEMBER-T | ER-JUDICIAL     |
| COMPANY APPLICATION NO.                                       | :   |                 |
| PETITION NUMBER   | : TCP/101/2016                                      |                 |
| NAME OF THE PETITIONER(S)                                     | : Vis-Ram Financial Services Private Limited        |                 |
| NAME OF THE RESPONDENT(S)                                     | : Metafilms (India) Limited &                       | 2 33 others     |
| UNDER SECTION   | : 111, 111A, 235(2), 397/398                        |                 |
| S.No. Name (in Capital)                                       | Represented by                                      | Signature       |
| Lywithony   | Court for Responds Ri-                              | -3, 8 R33. V, J |
|   |   | , M             |

M. A. MURTHUZA ALI COUNTY for R-32

For M/S PRAKASH GOILLANEY 9842179749

ORDER

Counsel for both the parties present. At request the matter is fixed for further

hearing on 29.08.2017 at 10.30 A.M.

S. sipazeralan. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)